

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO. 2584
TO BE ANSWERED ON AUGUST 05, 2015

AMENITIES TO URBAN POOR

No. 2584 SHRI OM BIRLA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether allocated funds are not being properly utilised with regard to providing basic amenities to the urban poor;
- b) if so, the reaction of the Government thereof;
- c) the number and the name of states which have utilised less than 50 per cent amount out of the allocated funds during each of the last three years and the current year; and
- d) the reasons therefor along with the corrective steps being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(SHRI BABUL SUPRIYO)

(a) and (b): Utilisation of funds, allocated under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP)- components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY) for providing housing and other related basic amenities to urban poor, varies from State to State.

(c): Year-wise allocation of funds is not made to States/UTs under BSUP, IHSDP and RAY. Funds are released to States as per the progress of projects. There is no State/UT where less than 50 per cent of Central share has been utilised under BSUP and IHSDP. The details of States/UTs where less than 50 percent of total committed central funds has been utilised under RAY are annexed.

(d): Some of the reasons for slow progress in the projects are:

- (i) Difficulties in making slum residents relocate temporarily in the case of in situ projects;
- (ii) Beneficiaries' reluctance to move on to the new locations in the case of relocation projects,
- (iii) Cost escalation due to various factors and inability to meet cost escalation; and
- (iv) Availability of litigation free land.

The corrective steps being taken by the Government are as under:

- (i) Government has recently extended the Mission period of JNNURM upto 31.03.2017 for completing on-going work only on the projects sanctioned upto 31.03.2012 so that the States may utilise the funds allocated under BSUP and IHSDP. RAY has been discontinued but the 183 on-going RAY projects have been subsumed along with its liabilities under the new Mission Housing for All (HFA) for completion of these projects as per RAY parameters.
- (ii) States have been advised during the course of review meetings at Central/Regional and at State level to complete projects according to a time-bound action plan within the Mission period as early possible, and to provide additional state share to implementing agencies to meet cost escalation.

States / UTs which have utilized less than 50% of allocated central funds during each of the last three years and current year under Rajiv Awas Yojana (RAY)

Sl. No.	Name of the State / UT	Central Share Approved	Central Share Released	Central Share Released (Rs in Crores)			
				2012-13	2013-14	2014-15	Current Year
1	Arunachal Pradesh	77.39	27.77	-	12.91	14.86	-
2	Bihar	297.72	114.51	-	-	114.51	-
3	Himachal Pradesh	27.62	9.21	-	9.21	-	-
4	Jammu & Kashmir	15.98	6.26	-	6.26	-	-
5	Kerala	66.06	25.38	-	2.32	11.49	-
6	Mizoram	9.49	3.16	3.16	-	-	-
7	Nagaland	41.68	16.23	-	-	16.23	-
8	Orissa	290.16	136.26	20.88	32.23	77.08	-
9	Rajasthan	450.07	197.98	18.88	80.09	87.57	-
10	Tripura	77.92	29.97	-	-	29.97	-
11	Uttar Pradesh	279.22	116.40	11.62	39.36	65.41	-